

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b). During 1975-76 a sum of Rs. 81,99,500 was released to the States as assistance for development and cultivation of land declared surplus and distributed under the land ceiling laws. Break-up of the assistance State-wise is given in the Statement is laid on the Table of the House. [Placed in Library. See No. LT-11309/76.]

Land under Irrigation

2041. SHRI SOMNATH CHATTERJEE: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state State-wise percentage of cultivated land under irrigation for the latest available year?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): The percentage of net irrigated area to net sown area for the latest available year, i.e., 1972-73 are given below:

State	Percentage of net irrigated area to net sown area
I	2
Andhra Pradesh	26.7
Assam	24.5
Bihar	28.3
Gujarat	16.0
Haryana	45.9
Himachal Pradesh	17.0
Jammu & Kashmir	41.9
Karnataka	11.7
Kerala	20.3
Madhya Pradesh	9.2
Maharashtra	7.9
Manipur	46.4

I	2
Meghalaya	29.3
Nagaland	30.8
Orissa	16.3
Punjab	74.4
Rajasthan	15.3
Tamil Nadu	44.5
Tripura	12.3
Uttar Pradesh	42.4
West Bengal	26.2
All-India	23.4

Notes:

(i) Figures are provisional.

(ii) For want of data for 1972-73 in respect of Assam, Gujarat, Manipur and West Bengal, latest available figures of net irrigated area have been used for working out percentage.

Sugar

2042. SHRI SOMNATH CHATTERJEE: Will the Minister of AGRICULTURE & IRRIGATION be pleased to state:

(a) total production, internal consumption and export of sugar, year-wise, from 1973-74 to 1975-76;

(b) respective shares of free-sale sugar and levy sugar in the total internal consumption, year-wise from 1974-75 to 1975-76 and month-wise, from April to June 1976;

(c) State-wise allotment and disbursement of (1) levy and (2) free-sale sugar, year-wise, from 1973-74 to 1975-76, and month-wise from April to June 1976; and

(d) wholesale and retail prices of (1) levy and (2) free sale sugar, year-

wise, from 1973-74 to 1975-76 and month-wise, from April to June 1976?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE &

IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) Information for the sugar years (October—September) 1973-74, 1974-75 and 1975-76 (upto 15-8-1976) is given below:—

(Lakh tonnes)

	1973-74	1974-75	1975-76 (Provisional upto 15-8-1976)
1. Production . . .	39.48	47.97	42.39
2. Internal consumption . .	35.29	34.57	31.33
3. Exports (Shipped) . . .	4.05	9.24	9.75

(b) The information is given in statement I laid on the Table of the House. [Placed in Library. See No LT-11310/76.]

(c) Statewise allotments of levy sugar are shown in the statement II laid on the Table of the House [Placed in Library. See No. LT-11310/76.] The entire levy sugar allotted to the State Government is utilised by them for distribution

As regards free-sale sugar, there was no State-wise allocation during the period referred to. Free sale sugar is released to the factories every month. For sale in the open market to licensed dealers anywhere in the country and, by and large is despatched during the month. A statement showing the releases made to the factories in each State during the period under reference is at statement III laid on the Table of the House [Placed in Library. See No LT-11310/76.]

(d) Levy sugar is distributed at a uniform price of Rs. 2.15 per kg. throughout the country through the fair price shops since December, 1976. The wholesale and retail prices of free-sale sugar in the important markets during the period under reference are shown in statements IV and V laid on the Table of the House. [Placed in Library. See No. LT-11310/76.]

Expenditure on Central Ministers' Bangalows in New Delhi

2043 SHRI SOMNATH CHATTERJEE Will the Minister of WORKS AND HOUSING be pleased to state total expenditure incurred on account of maintenance, including furnishing and re-furnishing of the Central Ministers' New Delhi residences, for the years 1974-75 and 1975-76, year-wise?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): The information is being collected and will be laid on the Table of the House

Housing Scheme for the Poor, L.I.G. and M.I.G.

2044 SHRI R. K. SINHA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the progress made so far in the scheme of housing for the poor, L.I.G. and M.I.G.;

(b) whether Government propose to provide houses to these categories on the self-financing project lines; and

(c) the future programme in this respect?

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): (a) According to the progress